

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Crl.) No(s).
9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

(only SR-9330-9333 of 2015 is be listed)

Date : 08-04-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Vineet Kumar Singh, Adv.

Mr. Saurabh Mishra, Adv.

Mr. Abhay Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service report in respect of respondent No.2 in
SLP(Crl.) Nos.9331 and 9332/2015 from the Superintendent of
Police, District Bulandshahr, Uttar Pradesh.

Reminder be issued.

List again on 17.7.2019.

SURINDER S. RATHI
Registrar